

Annexure 1

Name of the corporate debtor: M/s AP Steels Re Rolling Mill Limited; Date of commencement of Liquidation: 27/11/2024; List of creditors as on: 31/01/2025

List of secured financial creditors															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Federal Bank	3/1/2025	123,073,367.67	123,073,367.67	Secured Financial Creditors	123,073,367.67	Yes	As below mentioned in Note 1 & 2	123,073,367.67	54.000%	Nil	Nil	Nil	Nil	No
TOTAL			123,073,367.67	123,073,367.67											

Note

1) All the piece and parcel of the industrial land measuring 2 Acres 82.5 Cent together with building existing and/or to be constructed and all other improvements thereon comprised in Sy no. 822, 852, of Pudussery Central Village, Palakkad Taluk, Palakkad District, Kerala State, bounded on East: Vacant plot of development area and land allotted to concept steel, West: Development plot road, North: Vacant land of development plot and South: Land allotted to M/s Indo Tech Electrical Company.

2) All the piece and parcel of the industrial land measuring 1 Acre together with building existing and/or to be constructed and all other improvements thereon comprised in field no. 1/822, 4/852, of Pudussery Central Village, Palakkad Taluk, Palakkad District, Kerala State, bounded on East: Development area road, West: Land allotted to M/s A P Steel Re Rolling Mill Ltd, North: Land allotted to M/s Palakkad Chlorite Pvt Ltd and South: Land allotted to Vijayalakshmi.